

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.060/00766/2014

Date of decision 13.01.2016

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

...

1. MES No.372388 Krishan Kumar working as Electrician Skilled.
2. MES No.314131 Kali Ram working as High Skilled Electrician.
3. MES No.9806582 Inder Singh working as Electrician Skilled.
4. MES No.372381 Ram Singh working as Electrician Skilled.
5. MES No.372375 Om Parkash working as Electrician Skilled.
6. MES No.373790 Kanhiya Lal working as Electrician High Skilled.
7. MES No.313617 Raj Kumar working as Electrician Skilled.
8. MES No.373869 Sivan N working as Electrician Skilled.
9. MES No.372867 Chhaju Ram working as Electrician Skilled.
10. MES No.372371 Lakhji Ram working as Electrician Skilled.
11. MES No.372384 Tulsi Ram working as Electrician Skilled.
12. MES No.372868 Suresh Kumar working as Electrician Skilled.
13. MES No.372374 Hari Krishan working as High Skilled Carpenter.
14. MES No.10388964 Rajinder Kumar working as Refrigerator Mechanic Skilled.
15. MES No.374827 Surender Kumar working as Refrigerator Mechanic Skilled.
16. MES No.374836 Partap Singh working as Refrigerator Mechanic Skilled.
17. MES No.372365 Rajinder Singh working as Painter Skilled
18. MES No.374881 Sher Singh working as Painter Skilled
19. MES No.372385 Balwan Singh working as P/FTR High Skilled.
20. MES No.372366 Subhash working as P/FTR High Skilled.
21. MES No.373513 Rattan Singh working as Mason Skilled.
22. MES No.372379 Dalip Singh working as Mason Skilled.
23. MES No.374883 Satbir Singh working as Carpenter Skilled.
24. MES No.372878 Amrit Lal working as Mate Mason.
25. MES No.374882 Rajbala working as Mate Mason.
26. MES No.T-1697 Raghbir Singh working as FGM Skilled.
27. MES No.374932 Jai Karan working as FGM High Skilled.
28. MES No.372876 Inder Nath, working as Painter (SK).
29. MES No.372387 Ranjit Singh, working as Painter (SK).

All are working in the office of GE, (M), Military Station, Hissar (Hr.)

...APPLICANTS

BY ADVOCATE : Sh. K.B. Sharma, vice Sh. D.R. Sharma.

VERSUS

1. Union of India through secretary, Ministry of Defence, South Block, New Delhi.
2. The Chief Engineer, South Western Command, Jaipur C/o 56 APO.
3. GE (M), Mil Station, Hissar (Hr.).

...RESPONDENTS

BY ADVOCATE: Ms. Nidhi Garg (Respondents no.1 and 2).

ORDER (ORAL)**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-**

1. Present O.A. has been filed seeking quashing of impugned Orders (Annexure A-1-Colly) and claiming benefit of second financial up gradation under MACPS on the basis of order dated 19.12.2013 in OA No.842/PB/2012 titled Tilak Raj & Ors. Vs. UOI & Ors, in the pay scale /grade pay of the promotional post in the hierarchy.

2. When the matter came up for consideration, learned counsel for the applicants fairly submitted that decision in the case of Tilak Raj (Supra) has been stayed by the Hon'ble High Court of Punjab and Haryana vide order dated 25.07.2014 in CWP No:14475 of 2014. He stated that the present OA may be disposed of with the observations that both parties to the OA would abide by the decision of the Hon'ble High Court in the case of Tilak Raj & Ors. (supra) and with liberty to the applicants to get the matter revived after decision in CWP, if need arises.

3. Ms. Nidhi Garg, representing respondents no.1 to 3, does not object to the submissions made by the learned counsel for the applicants and stated that the respondents will abide by the decision of the Hon'ble High Court.

4. Keeping in view the ad idem between the parties, this OA is disposed of with an observation that the applicants as well as the respondents shall abide by the decision of the Hon'ble High Court in the case of Tilak Raj (Supra).

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 13.01.2016.
Place: Chandigarh.

`KR'